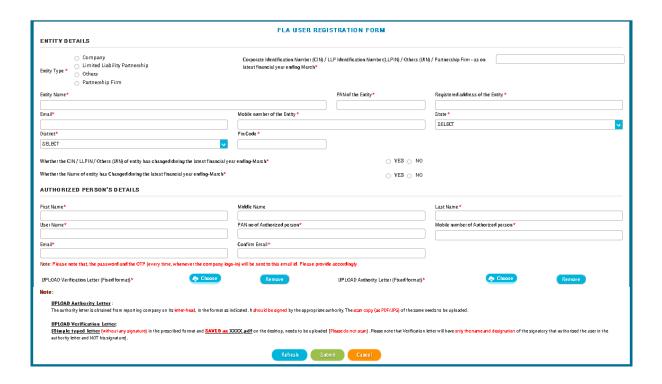
User Registration Form



1. FLAIR FORM FOR COMPANY USER

FLA Form

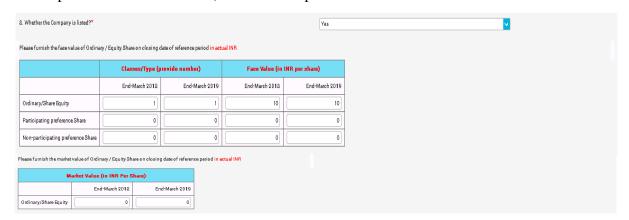
FLA Form - Section I

Section I	Section II	Section III	Section IV	FLA Form Subm	ission				
Note: Please	"Save as Draft" the	details before nav	igating to the next	section**					
Annual Co	ensus on Fore	ign Liabilities	and Assets a	as on end-Ma	r ch 2019	Start Filing Fl	LA Form		
Please click	here to get the appr	roval to fill FLA for	rm for current year	after due date (15	5/07/2019) / for	<u>previous years</u>			
						Save as Draft	Validate S	ection I / Proceed t	to Section II
									_
1. Name	of the Indian Com	pany *			XXX				- 1
2. PAN N	Number *				XXXXX1234X				- 1
3. CIN N	lumber *				X65990XX1991	XXX064631			
4. Conta	act Details								
	(I) 0					('the second to be			
Name	of the Contact Per	rson*			Telephone no.	(with extension) *			
Mobile	e no *				Fmail (Head o	f the Institution) *			
Wood	- 110.				123@gmail.com				
Email	of Contact Person	*			Designation *				
Websi	ite (if any)								
									Ů
5. Account c	losing date*								
	Business (As per Na	tional Industrial Cla	assification (NIC) 20	008 Code)*	Select				
7. Whether y	our company is merg	ged/amalgamated (during year		Select		<u> </u>		
8. Whether th	he Company is listed	?*		\$	Select		<u>~</u>		
9 (i) Identific	ation of the reporting	g Company (in term	ns of inward FDI).*		Select		<u>~</u>		
(ii) Type of	the company*			\$	Select		~		
10. Whether	the Company is Asse	et Management Co	mpany?*	5	Select		V		
11. Whether	the Company has Te	chnical Foreign col	llaboration?*		Select		~		
12. Whether	the company has an	y business activity	during latest financ	ial year? *	Select		<u>~</u>		Ĭ

When Point 7 is selected as "YES", then the options will occur as below:



When point 8 is selected "Yes", then below option will occur



FLA Form - Section II

Section III FLA Form Submission Section I Note: Please "Save as Draft" the details before navigating to the next section## SECTION - II (Financial Details) ✓ Section 1 saved in draft Successfully Save as Draft Validate Section II / Proceed to Se CARE: Information should be created for all the reference period i.e., Previous March and Latest March. If reporting period is different from Account Closing Period, then information should be given on internal assessment 1. Total Paid-Up Capital of Indian Company Amount in INB lakh Shares in Actual Item End-March 2018 End-March 2018 End-March 2019 End-March 2019 1.0 Total Paid-Up Capital 0.00 0.00 (1.0 = 1.1 + 1.2)Total Equity and Participating Preference Share Capital 0.00 (1.1 = 1.1 (a) + 1.1 (b)) (a) Ordinary/Equity Share * 34 4 0.00 0.00 (b) Participating preference Share 0 0 0.00 0.00 1.2 Non-Participating Preference Share 0 0 0.00 0.00 2. Non-Resident Holdings 2.1 Equity and Participating Preference share capital 525 503 0.06 0.01 2.1.1 Equity share capital 525 53 0.06 0.01 (Sum of item-1 to item-12) 1 Individuals 0 45 0.00 0.01 2 Companies 0 0 0.00 0.00 3 Foreign Institutional Investors (FIIs) 0.00 0.00 4 Foreign Venture Capital Investors (FVCIs) 0 0 0.00 0.00 5 Foreign Trusts 4 65 0.01 0.00 6 Private Equity Funds 4 460 0.05 0.00 7 Pension / Provident Funds 0 0.00 0.00 8 Sovereign Wealth Funds (SWF) 0 0 0.00 9 Partnership / Proprietorship firms 0 0 0.00 0.00 10 Financial Institutions 0 0 0.00 0.00 11 NRIs / PIO 0 0 0.00 0.00 12 Other Non-Resident Holdings 0 0 0.00 0.00 2.1.2 Participating Preference share capital 450 0.00 0.00 (Sum of item-1 to item-12) 1 Individuals 0 450 0.00 0.00 2 Companies 0 0 0.00 0.00 3 Foreign Institutional Investors (FIIs) 0 0 0.00 0.00 4 Foreign Venture Capital Investors (FVCIs) 0 0 0.00 0.00 5 Foreign Trusts 0 0 0.00 0.00 6 Private Equity Funds 0 0 0.00 0.00 7 Pension / Provident Funds 0 0 0.00 0.00 8 Sovereign Wealth Funds (SWF) 0.00 0 0 0.00 9 Partnership / Proprietorship firms 0 0 0.00 0.00

0

0

0.00

0.00

10 Financial Institutions

11 NRIs / PIO		0	0	0.	00	0.0
12 Other Non-Resident Holdings		0	0	0.	00	0.0
2.2 Non Participating Preference Share		45	454	0.	00	0.0
2.3 Non Resident Equity and Participating Preferen	nce Share Capital %				0	
Profit and Loss Account (from P/L Account)				Am	ount in IN	JD Jolch
Item				April-March 2018	Jan IIII	April-March 2019
3.1 Profit (+) / Loss (-) before tax					0	
.2 Profit (+) / Loss (-) after tax					0	
:3 Dividend (Interim and Final Dividend)					0	
.4 Tax on Dividend (if any)					0	
3.5 Retained Profit (= 3.2 - 3.3 - 3.4)					0	
				An	nount in II	NR lakh
				An End-March 2018	iount in It	NR lakh End-March 2019
ltem					nount in IP	
ltem	lance					
Item 4.1 Reserves and Surplus 4.2 Of which, Profit (+) and Loss (-) account bal	lance			End-March 2018	0	End-March 2019
4.1 Reserves and Surplus 4.2 Of which, Profit (+) and Loss (-) account ball 3. Net worth of Company (=1.1+4.1) ales and Purchase made during the financial yea				End-March 2018	0	End-March 2019
4.1 Reserves and Surplus 4.2 Of which, Profit (+) and Loss (-) account ball 3 Net worth of Company (=1.1+4.1) ales and Purchase made during the financial yea				End-March 2018	0 0.00	End-March 2019
4.1 Reserves and Surplus 4.2 Of which, Profit (+) and Loss (-) account ball 4.3 Net worth of Company (=1.1+4.1) ales and Purchase made during the financial yea				End-March 2018	0 0.00	End-March 2019 0 NR lakh
4.1 Reserves and Surplus 4.2 Of which, Profit (+) and Loss (-) account bald. 3 Net worth of Company (= 1.1+4.1) ales and Purchase made during the financial year item 5.1 Domestic Sales 5.2 Exports				End-March 2018	0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0	End-March 2019 0 NR lakh
4.1 Reserves and Surplus 4.2 Of which, Profit (+) and Loss (-) account bald. 3 Net worth of Company (= 1.1 + 4.1) ales and Purchase made during the financial yea Item 5.1 Domestic Sales 5.2 Exports				End-March 2018	o o o o o o o o o o o o o o o o o o o	End-March 2019 0 NR lakh
4.1 Reserves and Surplus 4.2 Of which, Profit (+) and Loss (-) account bald. 3 Net worth of Company (= 1.1+4.1) ales and Purchase made during the financial yea Item 5.1 Domestic Sales 5.2 Exports 6.3 Total Sales (= 5.1 + 5.2)				End-March 2018	o o o o o o o o o o o o o o o o o o o	End-March 2019 0 NR lakh
4.2 Of which, Profit (+) and Loss (-) account ball 4.3 Net worth of Company (= 1.1 + 4.1) ales and Purchase made during the financial yea Item 5.1 Domestic Sales 5.2 Exports 6.3 Total Sales (= 5.1 + 5.2)				End-March 2018	o o o o o o o o o o o o o o o o o o o	End-March 2019 0. NR lakh

If point 6 is selected Yes then below option will be displayed



FLA Form – Section III

		details before navigat	-								
TION - I	III FOREIGN LI	ABILITIES (Inve	estme	nts made in India)							
Sectio	on 2 saved in draft	Successfully									
k to Secti	ion II							Save as Draft	Valid	ate Section III / Proceed	to Sec
ARE:											
) Inform	mation should be re	eported for all the refer	ence per	iod, i.e. Previous March and La	atest March.						
) If rep	orting period is diff	erent from Account Cl	osing Pe	riod, then information should L	be given on i	nternal assessm	ent.				
ii) In cas	se of listed compan	ies, equity should be v	alued us	ing share price on closing date	e of referenc	e period.					
v) In cas	se of unlisted comp	anies, Own Fund of Bo	ook Value	(OFBV) Method should be us	ed.						
- Foreig	gn Direct Invest	ment									
nvestme	ent in India und	er Foreign Direct	Investr	ment (FDI) scheme (109	6 or more	Equity Partic	ipation)				
				, ,		_,,	,				
	ty Participation)	nvestors as on end-	march	of reporting year (10% or m	iore						
a.1 Mon	th and Year of red	ceiving FDI first time	e (in you	ıг company)	-	-select					
						inter Year					
b FDI											
	v / Delete FDI Det										
lit / View		Details as per pre	_		Edit /	Delete	Name			nt FLA round	dent
lit / View	Name of t		_	LA round ountry of non-resident investor	Edit / View	Delete		Details as p of the non-reside pany / Individual	nt	nt FLA round Country of non-resid investor	dent
dit / View	Name of t	Details as per pre he non-resident	_	ountry of non-resident investor				of the non-reside	nt	Country of non-resid	dent
dit / View	Name of t	Details as per pre he non-resident	_	ountry of non-resident investor	View			of the non-reside	nt	Country of non-resident investor	dent •
Serial No	Name of ti Compar	Details as per pre he non-resident ny / Individual	С	ountry of non-resident investor	View No records fo	und.	Com	of the non-reside	nt	Country of non-resident investor	
Serial No	Name of the Compart o	Details as per pre he non-resident yy / Individual details to update and	C add/ed	ountry of non-resident investor N It FDI and Press (Add FDI) b	View No records for	filling all details	Com	of the non-reside pany / Individual	nt	Country of non-resident investor	•
Serial No	Name of the Compart o	Details as per pre he non-resident ny / Individual	C add/ed	ountry of non-resident investor	View No records for	filling all details Percent	Com	of the non-reside pany / Individual y and Participatii	nt	Country of non-residence investor	•
Serial No	Name of the Compart o	Details as per pre he non-resident yy / Individual details to update and	C add/ed	ountry of non-resident investor N It FDI and Press (Add FDI) b Country of Non-Resider	View lo records fo	filling all details Percent	Com	of the non-reside pany / Individual y and Participatii	nt	Country of non-residence investor	•
Serial No	Name of the Compart o	Details as per pre he non-resident yy / Individual details to update and	C add/ed	ountry of non-resident investor N It FDI and Press (Add FDI) b	View No records for	filling all details Percent	Com	of the non-reside pany / Individual y and Participation	ng Prefei	Country of non-resign investor Solution investor	•
Serial No Note: Ple	Name of t Compar Compar ease fill the below of the Non-Resid	Details as per pre he non-resident yy / Individual details to update and	C add/ed	ountry of non-resident investor N It FDI and Press (Add FDI) b Country of Non-Resider	View lo records fo	filling all details Percent	Com tage of Equit End-March 2	of the non-reside pany / Individual y and Participatii 018 Amount in	ng Prefei	Country of non-resign investor Solution investor	•
Serial No Note: Ple	Name of t Compar Compar ease fill the below of the Non-Resid	Details as per pre he non-resident yy / Individual details to update and	C add/ed	ountry of non-resident investor N It FDI and Press (Add FDI) b Country of Non-Resider	View lo records fo	filling all details Percent	Com	of the non-reside pany / Individual y and Participatii 018 Amount in	ng Prefei	Country of non-resign investor Solution investor	•
Serial No Note: Pla Name of	Name of the Compare of the Non-Residual capital	Details as per pre he non-resident yy / Individual details to update and	C add/ed	ountry of non-resident investor N It FDI and Press (Add FDI) b Country of Non-Resider	View lo records fo	filling all details Percent	Com tage of Equit End-March 2	of the non-reside pany / Individual y and Participatii 018 Amount in	ng Prefei	Country of non-residence investor I I I I I I I I I I I I I I I I I I	•
Serial No Note: Ple Name of C O Equ (= 1	Name of the Comparate of the Non-Residual Capital L1-1.2)	Details as per pre he non-resident ny / Individual details to update and ent Company Individ	C add/ed	ountry of non-resident investor N It FDI and Press (Add FDI) b Country of Non-Resider	View lo records fo	filling all details Percent	Com tage of Equit End-March 2	of the non-reside pany / Individual y and Participatii 018 Amount in	ng Prefei	Country of non-residence investor I I I I I I I I I I I I I I I I I I	•
Serial No Note: Ple Name of C O Equ (= 1	Name of the Compare of the Non-Residual capital	Details as per pre he non-resident ny / Individual details to update and ent Company Individ	C add/ed	ountry of non-resident investor N It FDI and Press (Add FDI) b Country of Non-Resider	View lo records fo	filling all details Percent	Com tage of Equit End-March 2	of the non-reside pany / Individual y and Participatii 018 Amount in	ng Prefei	Country of non-residence investor I I I I I I I I I I I I I I I I I I	•
Note: Ple Nome of Control of Cont	Name of the Comparation of the Non-Residual capital ca	Details as per pre he non-resident ny / Individual details to update and ent Company Individ	C C	ountry of non-resident investor N It FDI and Press (Add FDI) b Country of Non-Resider select	View lo records fo	filling all details Percent	Com tage of Equit End-March 2	of the non-reside pany / Individual y and Participatii 018 Amount in	ng Prefei	Country of non-residence investor I I I I I I I I I I I I I I I I I I	•
Name of Serial No Serial N	Name of the Comparation of the Non-Residual capital ca	Details as per prethe non-resident by / Individual details to update and ent Company Individual ct Investors	C C	ountry of non-resident investor N It FDI and Press (Add FDI) b Country of Non-Resider select	View lo records fo	filling all details Percent	Com tage of Equit End-March 2	of the non-reside pany / Individual y and Participatii 018 Amount in	ng Prefei	Country of non-residence investor I I I I I I I I I I I I I I I I I I	•
Note: Ple Name (O Equi (1.1.1 1.2.2.0. Other	Name of the Comparation of the Non-Residual capital ca	Details as per prethe non-resident by / Individual details to update and ent Company Individual ct Investors	C C	ountry of non-resident investor N It FDI and Press (Add FDI) b Country of Non-Resider select	View lo records fo	filling all details Percent	Com tage of Equit End-March 2	of the non-reside pany / Individual y and Participatii 018 Amount in	ng Prefei	Country of non-residence investor I I I I I I I I I I I I I I I I I I	•
Note: Ple Name of Cartesian Cartesia	Name of the Comparation of the Non-Residual capital ca	Details as per pre- the non-resident by / Individual details to update and ent Company Individual ct Investors Investors(Reverse I	C C	ountry of non-resident investor N It FDI and Press (Add FDI) b Country of Non-Resider select	View lo records fo	filling all details Percent	Com tage of Equit End-March 2	of the non-reside pany / Individual y and Participatii 018 Amount in	ng Prefei	Country of non-residence investor I I I I I I I I I I I I I I I I I I	•
Note: Ple Name of Type of C 1.0 Equi (= 1 1.1) 2.0 Othe (= 2 2.1)	Name of the Comparation of the Non-Residual Capital Capital Liabilities to direct the Claims on Direct er Capital # 2.1 - 2.2)	Details as per prethe non-resident by / Individual details to update and ent Company Individual ct Investors Investors(Reverse I	C C	ountry of non-resident investor N It FDI and Press (Add FDI) b Country of Non-Resider select	View lo records fo	filling all details Percent	Com tage of Equit End-March 2	of the non-reside pany / Individual y and Participatii 018 Amount in	ng Prefei	Country of non-residence investor I I I I I I I I I I I I I I I I I I	•

,	uring the year					
b DI - Direct Invest	ment					
lit / View / Delete DI	Details					
Serial No Details as per previous FLA round Edit / View Delete Details as per cu						
ochur No	Country of non-resident i	nvestor		Defete	Cou	ntry of non-resident investor
			No records found			
						14 ≪ № № 5 ▼
Note: Please fill the b	elow details to update and add/edit L	I and Press (Add DI)	button after filling a	ll details		
Country of Non-Resid	dent Investor		Percentage of	Equity and Participati	ng Preference sha	are capital holding
,			End-March 2018			End-March 2019
select	~					
						mm I I I
ype of Capital					Amount ir	
				End-March	2018	End-March 2019
.0 Equity Capital (= 1.1 - 1.2)						
1.1 Liabilities to	direct Investors					
1.2 Claims on Di	rect Investors(Reverse Investment)				
.0 Other Capital #						
(=2.1 - 2.2)						
2.1 Liabilities to	Direct Investor					
2.2 Claims on Di	rect Investor					
.0 Disinvestments	in India during the year					
	save the details of above investor a	nd to fill the details	of next investor, if a	ny		Add D
<u>'e</u> Other Capital. Item 2.1 8	& 2.2 of block-1.b and 2.b of Section III i	ncludes all other liabili	ities and claims at No	minal value, except equ	itv and participating	preference shares, (i.e. trade credit, loan,
entures, Non-participa						g less than 10 per cent equity and related
ties.						
- Portfolio Investr	ment in India					
	the outstanding investments by non-res	ident investors, other	than those made und	er Foreign Direct Investr	nent Scheme in India	a (i.e. other than those reported in FDI and
DI).						
	Percer	itage of Equity and	Participating Prefe	rence share capital h	olding	
	End-March 2018				End-March 2	2019

Davi	tfolio Investments	Amount in INR lakh			
Poli	trollo investments	End-March 2018	End-March 2019		
1.0	Equity Securities (at market values)				
2.0	Debt Securities (= 2.1 + 2.2)				
	2.1 Money Market Instruments (original maturity upto 1year)				
	2.2 Bonds and other instruments (original maturity more than 1 year)				
3.0	Disinvestments in India during the year				

Please ensure that Non-resident Equity and participating preference share capital mentioned at item 2.1 of block 1(2) of Section I should be reported in either Block-1.a (FDI) or Block-2.b (DI) or Block-3 (PI) at market value of Section III i.e., sum of equity % of Block-1.a (FDI), Block-2.b (DI), Block-3 (PI) must be equal to item 2.3 of Block-2 of Section I for the latest march.

4. Other Investment (Outstanding Liabilities with Foreign Unrelated Parties)

This is a residual category that includes all financial liabilities not considered as direct investment or portfolio investment.

Other Investment	Amount in INR lakh				
Other investment	End-March 2018	End-March 2019			
1.1 Trade Credit					
1.2 Loans					
1.3 Currency and Deposits					
1.4 Other receivable and payable accounts					
Total					

FLA Form - Section IV

Section I Section II Section	on III Section IV	FLA Form Submission				
ote: Please "Save as Draft" the details be	fore navigating to the next s	ection**				
ECTION-IV (Foreign Assets)						
✓ Section 3 saved in draft Success	fully					
Back to Section III				Save as Dr	aft Validate Sec	tion IV/Proceed to FLA Form Submiss
Please use the exchange rate as a	t end-March Previous FY and e	end-March Latest FY (as appl	licable) of reporting ye			
			date of reference peri	od (Item 1.1 (Cla	aims on Direct Investme	ent Enterprise) of Block-1.b ODI and 2.b
DI and Item 1.0 (Equity Securities (3. If overseas company is unlisted, O			the valuation of equit	v invastments (Itam 1 1 (Claims on Dir.	ect Investment Enterprise) of Block-1.b
ODI and 2.b DI and Item 1.0 (Equity				, investments (item 1.1 (dams on bit	set investment Encerprise) of Block 1.5
ODI - Overseas Direct Investment		-				
1. Equity Capital (PUC), Reserves	·		,			
[Please report here the total equity of DIE more equity shares on the reference date		, reserves (excluding P and L	Account) and Profit a	ind Loss Accou	nt of those DIEs in each	of which your company hold 10% or
Direct Investment Abroad under	er Overseas Direct Investm	nent (ODI) Scheme (10% o	or more equity hold	ing)		
1.a No. of Direct Investment Enterp	orises (DIE) Abroad as on en	d-March 2019				
1.a.1 Month and Year ODI made first		select	~			
			E	nter Year		
1.b ODI						
Edit/View/Delete ODI Details						
Serial Details	as per previous FLA round				Details as per c	urrent FLA round
No Name of the non-re Company / Indivi		of non-resident Edit/ evestor	View Delete		f the non-resident any / Individual	Country of non-resident investor
	,	No record	ls found.			
						14 ≪ ⊳ ⊳1 5 ▼
Note: Please fill the below details to	update and add/edit ODI and	d Press (Add ODI) button a	fter filling all details			
		Perc	entage of Equity a	nd Participatii	ng Preference share	capital holding
Name of the DIE	Country of DIE	End-	March 2018		E	nd-March 2019
	select v					
Item						
3.1 Reported Foreign Currency					nount in Foreign Curi	
			aplant	End-March 2	018	ency (actual) End-March 2019
	anital of DIF)		select	End-March 2		
3.2 Total Equity of DIE (Paid Up Ca			select	End-March 2	018	
3.2 Total Equity of DIE (Paid Up Co			select	End-March 2	018	
Total Equity of DIE (Paid Up Ci Reserves and Surplus	ace value)		select	End-March 2	018	
3.2 Total Equity of DIE (Paid Up Colors) 3.3 Equity of DIE held by you (at for some some some some some some some some	ace value)		select	End-March 2	018	
Total Equity of DIE (Paid Up Ci Reserves and Surplus	ace value)		select	End-March 2	018	
3.2 Total Equity of DIE (Paid Up Companies) 3.3 Equity of DIE held by you (at fail and serves) 3.4 Reserves and Surplus 3.4.1 Of which, Profit (+) and I like the serves are serves.	ace value) Loss (-) account balance		select	End-March 2	018	
3.2 Total Equity of DIE (Paid Up Co. 3.3 Equity of DIE held by you (at for some state of DIE) 3.4 Reserves and Surplus 3.4.1 Of which, Profit (+) and L. 3.5 Net Worth of DIE (= 3.2 + 3.4)	ace value) Loss (-) account balance		select	End-March 2	018	
3.2 Total Equity of DIE (Paid Up Ci 3.3 Equity of DIE held by you (at fa 3.4 Reserves and Surplus 3.4.1 Of which, Profit (+) and I 3.5 Net Worth of DIE (= 3.2 + 3.4) 3.6 Exchange rate in Rs per unit fa	ace value) Loss (-) account balance		select	End-March 2	018	
3.2 Total Equity of DIE (Paid Up Co. 3.3 Equity of DIE held by you (at fail 3.4 Reserves and Surplus 3.4.1 Of which, Profit (+) and Line (= 3.2 + 3.4) 3.5 Net Worth of DIE (= 3.2 + 3.4) 3.6 Exchange rate in Rs per unit fail 3.7 Total Sales	ace value) Loss (-) account balance		select	End-March 2	018	
3.2 Total Equity of DIE (Paid Up Ci 3.3 Equity of DIE held by you (at fa 3.4 Reserves and Surplus 3.4.1 Of which, Profit (+) and I 3.5 Net Worth of DIE (= 3.2 + 3.4) 3.6 Exchange rate in Rs per unit fo 3.7 Total Sales 3.7.1 Of which Exports	ace value) Loss (-) account balance		select	End-March 2	018	
3.2 Total Equity of DIE (Paid Up Co. 3.3 Equity of DIE held by you (at fo. 3.4 Reserves and Surplus 3.4.1 Of which, Profit (+) and I. 3.5 Net Worth of DIE (= 3.2 + 3.4) 3.6 Exchange rate in Rs per unit fo. 3.7 Total Sales 3.7.1 Of which Exports 3.8 Total Purchase	ace value) Loss (-) account balance		select	End-March 2	018	

Please furnish here the market value of outstanding investments in DIE, made by your company under the ODI Scheme, in each of which your company hold 10% or more equity shares on the reference date.

ype of Capital						Amoun	t in INR lakh	
уре от Сарпаі					End	-March 2018	End-March 2019	
0 Equity Capit								
(=1.1-1.2)								
1.1 Claims o	n Direct Investment Enterprise							
1.2 Liabilitie	s to Direct Investment Enterpris	se (Reverse investment)						
0.0 Other Capita (= 2.1 - 2.2)								
2.1 Claims o	n Direct Investment Enterprise							
2.2 Liabilitie	s to Direct Investment Enterpris	se (Reverse investment)						
.0 Disinvestme	nts abroad during the year							
n, debentures, Non ated parties. DI – Direct Inve	-participating share capital, other a estment Abroad (Less than	ccounts receivable and payable	es etc.) of Indian reporti	ng company v			ating preference shares, (i.e. trade cn ding less than 10 per cent equity and	
No. of Countr Scheme	es where your company holds	less than 10% equity shares	s in each under the O	DI				
D.								
וט ו								
DI it/View/Delete D	l Details							
it/View/Delete D	Details Details as per prev	ious FLA round	Edian G	Delet		Details	as per current FLA round	
			- Edit/View	Delet	e		as per current FLA round y of non-resident investor	
it/View/Delete D	Details as per prev		Edit/View No records found.	Delet	e			
t/View/Delete D Serial No	Details as per prev Country of non-re	sident investor	No records found.		2		y of non-resident investor	
t/View/Delete D Serial No	Details as per prev	sident investor d/edit DI and Press (Add DI) b	No records found.	etails		Countr	y of non-resident investor	
t/View/Delete D Serial No Serial No	Details as per prev Country of non-re	sident investor d/edit DI and Press (Add DI) b	No records found. Dutton after filling all descriptions of Equity	etails		Countr reference share cap	y of non-resident investor	
it/View/Delete D Serial No Vote: Please fill th ountry of non-re-	Details as per prev Country of non-re	sident investor d/edit DI and Press (Add DI) b	No records found.	etails		Countr reference share cap	y of non-resident investor	
t/View/Delete D Serial No lote: Please fill th	Details as per prev Country of non-re	sident investor d/edit DI and Press (Add DI) b	No records found. Dutton after filling all descriptions of Equity	etails		Countr reference share cap	y of non-resident investor	
serial No Serial No lote: Please fill th bountry of non-re-	Details as per prev Country of non-re	sident investor d/edit DI and Press (Add DI) b	No records found. Dutton after filling all descriptions of Equity	etails		Countr reference share cap Er	y of non-resident investor	
serial No Serial No Note: Please fill the country of non-research	Details as per prev Country of non-re	sident investor d/edit DI and Press (Add DI) b	No records found. Dutton after filling all descriptions of Equity	etails	ating P	Countr reference share cap Er	y of non-resident investor 14 <4 >> > 5	
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str/View/Delete D Serial No Note: Please fill th country of non-reconselect ype of Capital 0 Equity Capita (= 1.1 - 1.2)	Details as per prev Country of non-rei e below details to update and add sident DIE	sident investor d/edit DI and Press (Add DI) b	No records found. Dutton after filling all descriptions of Equity	etails	ating P	Countr reference share cap En	y of non-resident investor 14 <4 >> > 5	
serial No Serial No Jote: Please fill th country of non-reseased: ype of Capital 0 Equity Capital (= 1.1 - 1.2) 1.1 Claims of	Details as per prev Country of non-rei e below details to update and add sident DIE	sident investor d/edit DI and Press (Add DI) E End-	No records found. Dutton after filling all descriptions of Equity	etails	ating P	Countr reference share cap En	y of non-resident investor 14 <4 >> > 5	
serial No Serial No Note: Please fill th ountry of non-re- select ype of Capital Capital	Details as per prev Country of non-rei e below details to update and add sident DIE In Direct Investment Enterprise to Direct Investment Enterprise	sident investor d/edit DI and Press (Add DI) E End-	No records found. Dutton after filling all descriptions of Equity	etails	ating P	Countr reference share cap En	y of non-resident investor 14 <4 >> > 5	
serial No Serial No Jote: Please fill the puntry of non-reserved. Select	Details as per prev Country of non-rei e below details to update and add sident DIE In Direct Investment Enterprise to Direct Investment Enterprise	sident investor d/edit DI and Press (Add DI) E End-	No records found. Dutton after filling all descriptions of Equity	etails	ating P	Countr reference share cap En	y of non-resident investor 14 <4 >> > 5	
serial No Serial No Note: Please fill th ountry of non-re	Details as per prev Country of non-re- Country of non-re- e below details to update and add sident DIE In Direct Investment Enterprise s to Direct Investment Enterprise #	d/edit DI and Press (Add DI) b End-	No records found. Dutton after filling all descriptions of Equity	etails	ating P	Countr reference share cap En	y of non-resident investor 14	

	ures, Non-	2.1 & 2.2 of block-1.b ODI and 2.b DI of Section IV includes all other participating share capital, other accounts receivable and payable				
. PI - Portfo	olio Inve	estment Abroad				
Please furnish	h here the	e market value of outstanding investments in non-resident enterpr	rises, other than those m	ade under ODI schen	ne reported in Block 2.b.1	
3.a No of o	countrie	es in which your company has made Portfolio investment				
3.b PI						
Edit/View/D	Delete PI	Details				
Serial I	No	Details as per previous FLA round	Delete	Details a	s per current FLA round	
Seliai i	No Country of non-resident investor Edit/View		Delete	Country	of non-resident investor	
Note: Please Country of D		pelow details to update and add/edit PI and Press (Add PI) but select	tton after filling all det	nils		
Portfolio Ir	nvestme	ents			Amount	in INR lakh
				En	d-March 2018	End-March 2019
	·	ties (at Market Values)				
2.0 Debt		es				
(= 2.1	1 + 2.2)					
,		arket Instruments (original maturity upto 1 year)				
2.1 M	Money Ma	arket Instruments (original maturity upto 1 year) d other Instruments (original maturity more than 1 year)				
2.1 M 2.2 Bo	Money Ma					
2.1 M 2.2 Bo 3.0 Dising	Money Manager Money Manager Ma	d other Instruments (original maturity more than 1 year))	restment.		Add PI
2.1 M 2.2 Bo 3.0 Disim Please click I. Other Inve	Joney M. Sonds an Nestmen k "Add Pl" restmen	d other Instruments (original maturity more than 1 year) hts in India during the year to save the details of above investor and to fill the details of t (Outstanding Claims on Foreign Unrelated Parties))	vestment.	Amount in	
2.1 M 2.2 Bo 3.0 Disim Please click Other Inve	Money M. Bonds an Bonds a	d other Instruments (original maturity more than 1 year) Ints in India during the year To save the details of above investor and to fill the details of the (Outstanding Claims on Foreign Unrelated Parties) Regory that includes all financial claims not considered as direct in)		Amount in	
2.1 M 2.2 Bi 3.0 Disim Please click Other Inve	Money Manager	d other Instruments (original maturity more than 1 year) Ints in India during the year To save the details of above investor and to fill the details of the (Outstanding Claims on Foreign Unrelated Parties) Regory that includes all financial claims not considered as direct in)			INR lakh
2.1 M 2.2 Bit 3.0 Disim Please click I. Other Inve Other Inve 1.1 Tradi	Money Manager	d other Instruments (original maturity more than 1 year) hats in India during the year * to save the details of above investor and to fill the details of the (Outstanding Claims on Foreign Unrelated Parties) tegory that includes all financial claims not considered as direct in (Outstanding Claims on Foreign Unrelated Parties))			INR lakh
2.1 M 2.2 Bi 3.0 Disim Please click Other Inve 1.1 Trade 1.2 Loan 1.3 Curre	Money	d other Instruments (original maturity more than 1 year) hts in India during the year to save the details of above investor and to fill the details of t (Outstanding Claims on Foreign Unrelated Parties) tegory that includes all financial claims not considered as direct in (Outstanding Claims on Foreign Unrelated Parties))			INR lakh
2.1 M 2.2 Bi 3.0 Disim Please click Other Inve 1.1 Trade 1.2 Loan 1.3 Curre	Money	d other Instruments (original maturity more than 1 year) hats in India during the year * to save the details of above investor and to fill the details of the (Outstanding Claims on Foreign Unrelated Parties) tegory that includes all financial claims not considered as direct in (Outstanding Claims on Foreign Unrelated Parties))			INR lakh

FLA Form - Section V

	(Amount in INR lakh)	(Amount i	n INR lakh)	Percentag	e Variation	Please confirm [Yes/No].
Description of Item	End-March 2018	End-March 2018	End-March 2019	previous round	current round	If (No), Go back and modif
	1	2	3	(4) = [(2) / (1) - 1] * 100	(5) = [(3) / (2) - 1] * 100	
Paid up capital (<u>Section II</u> - item 1.0)						○ Yes ○ No
Net worth (<u>Section II</u> - item 4.3)						○ Yes ○ No
Total sales (<u>Section II</u> - item 5.3)						○ Yes ○ No
Total Purchase (<u>Section II</u> - item 5.6)						○ Yes ○ No
Other investment (Liabilites) (<u>Section III</u> - item 4.5)						○ Yes ○ No
Other investment (Assets) (<u>Section IV</u> - item 4.5)						○ Yes ○ No
Declaration						
"I hereby declare that the provi		his return is true, com	plete and correct. Th	ese submissions are made i	n compliance to the	Confirm
Foreign Exchange Managemen Date: 01/07/2019	tt Act, 1999."					•

2. FLAIR FORM FOR LLPIN/PARTNERSHIPFIRM USER

USER REGISTRATION FORM

FLA Form FLA Form – Section I

Section I	Section II	Section III	Section IV	FLA Form Submission					
Note: Please "Sa	ave as Draft" the o	details before navi	igating to the next	section**					
Annual Cen	sus on Forei	gn Liabilities	and Assets	as on end-March	2019	Start Filing FLA	A Form		
Please click her	e to get the appr	oval to fill FLA for	m for current yea	r after due date (15/07/2	019) / for previ	ious <u>years</u>			
			•			Save as Draft	Validate Sec	ion I / Proceed to S	ection II
									^
1. Name of	the Indian Com	pany *		xxx					
2. PAN Nur	mber *			xxx	XX1234X				- 1
3. CIN Num	nber *			X659	990XX1991XXX0	064631			- 1
4. Contact	Dataila								- 1
4. Contact	Details								- 1
Name of	the Contact Per	son*		Telep	hone no. (with	h extension) *			
Mobile n	0.*			Emai	l (Head of the	Institution) *			
				123(@gmail.com				
Email of	Contact Person	*		Desig	gnation *				
Website	(if any)								
5. Account clos	ing date*								
6. Nature of Bu	siness (As per Na	tional Industrial Cla	assification (NIC) 2	008 Code)* Select			V		
7. Whether you	r company is mero	ged/amalgamated	during year	Select			<u>*</u>		
8. Whether the	Company is listed	?*		Select			~		- 1
9 (i) Identificati	on of the reportin	g Company (in tern	ns of inward FDI).*	Select			<u>~</u>		- 1
(ii) Type of the	e company*			Select			<u>~</u>		- 1
10. Whether the	e Company is Asso	et Management Co	mpany?*	Select			<u>~</u>		
11. Whether the	e Company has Te	chnical Foreign co	llaboration?*	Select			<u>~</u>		
12. Whether the	e company has an	y business activity	during latest finan	cial year? * Select			~		

When Point 7 is selected as "YES", then the options will occur as below:

Name of new company merged/amalgamated	xxxx pvt ltd	
No. of companies merged*	1	l
1. Name of merged entity *	yyy pvt ltd	

FLA FORM-SECTION II

Section 1 saved in draft Successfully					
to Section I		Save	as Draft Val	idate Section II / Proceed to	
: Information should be created for all the reference period i.e., Previous March and Latest March. If r	eporting period is different from Account Closin	g Period,then information should be give	n on internal asse	ssment	
otal Capital contribution / profit shares					
		Amount in I	INR lakh		
tem -		End-March 2018	Е	nd-March 2019	
.1 Total Capital contribution / profit shares contribution *		42			
ontributions received from Non-resident					
1 Total Capital contribution / profit shares from non-resident (Sum of item-1 to item-12)		0			
Individuals		0			
Companies		0			
Foreign Institutional Investors (FIIs)		0			
Foreign Venture Capital Investors (FVCIs)		0			
Foreign Trusts		0			
Private Equity Funds		0			
Pension / Provident Funds		0			
Sovereign Wealth Funds (SWF)		0			
Partnership / Proprietorship firms		0			
0 Financial Institutions		0			
11 NRIs / PIO		0			
12 Other Non-Resident Holdings		0			
.2 Non Participating Preference Share		0			
3 Non-Resident capital Contribution in LLP share %		0.00			
ofit and Loss Account (from P/L Account)					
em			Amount in	INR lakh	
		April-Marc	eh 2018	April-March 2019	
1 Profit (+) / Loss (-) before tax			423		
Profit (+) / Loss (-) after tax			43		
Dividend (Interim and Final Dividend) Tay on Dividend (if any)			34		
4 Tax on Dividend (if any)			34		
5 Retained Profit (=3.2-3.3-3.4)			-25		
serves & Surplus (from Balance Sheet)					
			Amount in	IND lakh	
em		End-Marc		End-March 2019	
1 Reserves and Surplus		Literwiele	434	End March 2019	
4.2 Of which, Profit (+) and Loss (-) account balance			34		
3 Net worth of Company					

ltem .	Amount in	INR lakh
nem	April -March 2018	April -March 2019
5.1 Domestic Sales	43	4:
5.2 Exports	34	2
5.3 Total Salea (= 5.1 + 5.2)	π	6
5.4 Domestic purchase	343	4
5.5 Imports	234	34
6.6 Total Purchase (= 5.4 + 5.5)	577	38

This block occurs only if "YES" is selected

Employee Information of reporting Indian company (in actual)

	As at the	e end of
	March 2018	March 2019
6.1 No. of employees on payroll (in actual)*		

FLA Form – Section III

		rm Submission							
	e as Draft' the details before navigating to the next FOREIGN LIABILITIES (Investments i								
Section 2 se	aved in draft Successfully								
Back to Section II							(Save as Draft	Validate Section III / Proceed to Section IV
CARE:									_
	n should be reported for all the reference period, i.e. Previous Ma								
	period is different from Account Closing Period, then information								
	listed companies, equity should be valued using share price on cl unlisted companies, Own Fund of Book Value (OFBV) Method sho		period.						
	Direct Investment								
_	t in India under Foreign Direct Investment (I	FDI) scheme (10)	. or more Faulty Participati	an)					
		rbi) scheine (10	on more equity ratticipati	onj					
	eign investors(FDI) during the year								1
1.a.1 Month and	d Year of receiving FDI first time (in your LLP/Partnership fi	irm)					-select-		
									2019
1.b FDI									
Edit / View / D	elete FDI Details								
		evious FLA round						ourrent FLA roun	
Serial No	Name of the non-resident Partner / Company / Individual	Country of no	n-resident Partner / Company / Individual	Edit / View	Delete	Name of the r	ion-resident Partner / Company / Individual	Country	of non-resident Partner / Company / Individual
1		А	ZARBAIJAN	ř	ů		SSDSDS		AMERICAL SAMOA
Note: Please	fill the below details to update and add/edit FDI at	ad Press (Add FDI)	button after filling all details						14 44 1 10 11 5 🔻
							Share of o	ontribution capi	tal holding percent
	Name of the non-resident Partner / Company / Individu	ual	Country of non-	resident Partner / Co	mpany / Individu	al	End-March 2018		End-March 2019
			-select-			~			
							Amount in INR la	alch	
Type of Capital						End-March			End-March 2019
1.D Capital co (= 1.1 - 1.	ntribution / Profit Shares 2)								
1.1 Liabili	ities to Non-resident partner / Company								
1.2 Claim.	s on Non-resident partner / Company (Reverse investmen	nt)							
2.D Other Cap (= 2.1 - 2.									
	ities to Non-resident partner / Company								
2.2 Claim.	s on Non-resident partner / Company								
3.D Disinves	otments in India during the year								
Planes slink	'Add FDI" to save the details of above investor	and faces fill sha	details of post investor if any						Save/Add FDI
TILLEDE BITTON									
. Investment	in India under Foreign Direct Investment ((FDI) scheme (L	ess than 10% Equity Holdin	g)					
resident Di	ntries [(for each country aggregated information on forei rect investors, who were individually holding less than 10	gn equity holding sh O per cent ordinary/eq	ould be reported) - please furnish her uity and participating preference sha	re the outstanding i ares including othe	nvestments made r capital/other capi	under the FDI Sch tal of your compa	eme in India by Non- ny] on the reporting		0
date. 2.b DI - Direc	et Investment								
Edit / View / D	Delete DI Details								
Serial N	lo Details as per Country of non-resident	previous FLA round Partner / Company / I	ndividual	Edit / View		Delete		s as per current l	FLA round Company / Individual
	Country of Hori resident			No records found.			Sparing of Holl Is		
									14 44 20 21 5 🕶

Note: Please fill the below details to update and add/edit D1 and Press (Add D1) button after filling all details								
Country of non-resident Partner / Company / Individual	Share of contribution capital holding per cent							
Country of non-resident Partner / Company / Individual	End-March 2018	End-March 2019						
−select−								

Town of Overhall	Amount in INR lakh				
Type of Capital	End-March 2018	End-March 2019			
1.0 Capital contribution / Profit Shares (= 1.1 - 1.2)					
1.1 Liabilities to Non-resident partner / Company					
1.2 Claims on Non-resident partner / Company (Reverse investment)					
2.0 Other Capital # (= 2.1 - 2.2)					
2.1 Liabilities to Non-resident partner / Company					
2.2 Claims on Non-resident partner / Company					
3.D Disinvestments in India during the year					

oleane altablished by the an	and the description of the con-		details of next investor, if a	
Please Click Add DI to sa	we the details of above i	nvestor and/or to fill the	details of next investor, it a	any

Note
Char Caphal, Item 2.1 & 2.2 of back 1 b and 2 o of Section III includes all other labelities and claims at Nominal Yalus, except equity and participating preference shares, (i.e. trade credit, ion, debentures, Non-participating share caphal, other accounts receivable and payables atc.) of Indian reporting company with non-resident investors bolding less than 10 per cent equity and related parties.

Please easure that Non-resident Equity and participating preference share capital mentioned at item 2.1 of block 1(2) of Section I should be reported in either Block-1.a (F0I) or Block-2.b (II) at market value of Section III i.e., sum of equity % of Block-1.a (F0I), Block-2.b (II) must be equal to item 2.3 of Block-2 of Section I for the latest march.

4. Other Investment (i.e., position with Foreign Unrelated Parties)

This is a residual category that includes all financial liabilities not considered as direct investment or portfolio investment.

4. Other Investment (i.e., position with Foreign Unrelated Parties)

This is a residual category that includes all financial liabilities not considered as direct investment or portfolio investment.

Other Investment	Amount in INR lakh					
Uther investment	End-March 2018	End-March 2019				
1.1 Trade Credit						
1.2 Loans						
1.3 Currency and Deposits						
1.4 Other receivable and payable accounts						
Total	0	0				



Section Sectio												
Section 3 saved in dant 5 section 18 Section 3 saved in dant 5 sectio	Section	n I	Section II Section	on III Sec	tion IV	FLA Form Submi	ission					
Section 3 served in draft Successfully Text to Section 11 1. Please are the exchange rate as at any 4-based for Province P' and and-March Latest P' (as applicable) of reporting year while reporting the Province Province P' and and-March Latest P' (as applicable) of reporting year while reporting the Province Province Province P' and and-March Latest P' (as applicable) of reporting year while reporting the Province Provin				ore navigating t	o the next se	ection**						
Please use the exchanger rate as at and starch Previous FV and end March Latest FV (ar. applicable) of reporting pear white reporting the Foreign Assets in Bill Islat: 2. In case of newseas companies in Billed agree, and the start of the content of the Conte		,	,									
1. Please one the exchange rate as at end March Previous FY and end March Latest FY (as applicable) of reporting year white reporting the Foreign Asses in IRI Islab. 2. In case of remease companies in State quelty should be valued using a ham price on classing date of reference parted (fitem 1.7 (Claims on Direct Investment Enterprise) of Block 1.8 DIG and 2.8 DIG and from 1.0 (Claims) year unlisted. Our hand of Book Yalke (1979) National date of the Previous of State (1979) National Action 1.0 (Claims on Direct Investment Enterprise) of Block 1.8 DIG and 2.8 DI and from 1.1 (Claims on Direct Investment Enterprise) of Block 1.8 DIG and 2.8 DIA and from 1.2 (Claims on Direct Investment Enterprise) of Block 1.8 DIG and 2.8 DIA and from 1.2 (Claims on Direct Investment Enterprise) of Block 1.8 DIG and 2.8 DIA and from 1.2 (Claims on Direct Investment Enterprise) of Block 1.8 DIG and	(Section 3	saved in draft Successf	fully								
1. In case of comesses composites in finited, equity abouted for solated using stater princ on closing date of reference period (fitem 1.1 (Claims on Direct Investment Enterprise) of Block-1.8 COV and fitem 1.2 (Equity Securities (at Market Values) of Block-2.8 of the Section Y) 3. If coverses composities (Equity Claims) are controlled block values (and block of the Coverse) of Block-1.8 of and fitem 1.2 (Equity Country of Equity (Equity Office)) and fitem 1.2 (Equity Country of Equity Countr	Back to	Section							Save as D	raft Validate	Section	n IV/Proceed to FLA Form Submissi
An and from 1.0 (Equity Securities (at Market Values)) of Block-8.2 Pi of Section 1/9 2. If converse companys usulination of land of Block Value (2019) Method should be used for the valuation of equity investments ((Item 1.1 (Claims on Decet Investment Enterprise) of Block-1.b ODI - Overseas Direct Investment (1.0 % or more equity holding) DI- Currersea Direct Investment (1.0 % or more equity holding) Direct Block or the state of the state	1.	Please u	se the exchange rate as at	end-March Previ	ious FY and e	nd-March Latest F	Y (as applicable)	of reporting ye	ear while repoi	ting the Foreign As	sets in II	NR lakh;
Oth - Overseas Direct Investment (10 % or more equity holding) 1. Equity Capital (PUC), Reserves and Surplus of Direct Investment Enterprise (DIE) Abroad (10 % or more equity holding by Indian reporting company). Priesse rigort here the total equity of DIE, equity hald by your company reserves (excluding P and I. Account) and Profit and Loss Account of those DIEs in each of which your company hold 10% or more equity shares on the reference date.] In the Interprise (DIE) Abroad (10 % or more equity holding) I. a. No. of Direct Investment Enterprises (DIE) Abroad as on end-March 2019 I. a. No. of Direct Investment Enterprises (DIE) Abroad as on end-March 2019 I. a. 1. Month and Year ODI made first time by your company I.	2.						n closing date of I	reference peri	od (Item 1.1 (C	Claims on Direct Inv	estment	Enterprise) of Block-1.b ODI and 2.b
Please report here the total equity of Diff. equity held by your company, reserves (excluding P and L. Account) and Profit and Loss Account of those Diffs in each of which your company hold 10% or more equity should be account of those Diffs in each of which your company hold 10% or more equity should be account of those Diffs in each of which your company hold 10% or more equity should be account of those Diffs in each of which your company hold 10% or more equity holding) 1.a. No. of Direct Investment Enterprises (DIE) Abroad as on end-March 2019 1.a. 1. Month and Year ODI made first time by your company Enter Year Enter Year	3.							ation of equit	y investments	(Item 1.1 (Claims o	n Direct	Investment Enterprise) of Block-1.b
Please report here the total equity of DIE, equity hidd by your company, reserves (excluding P and L. Account) and Profit and Loss Account of those DIEs in each of which your company hold 10% or more equity holding) 1. Direct Investment Abroad under Overseas Direct Investment (DI) Scheme (10% or more equity holding) 1.a. No. of Direct Investment Enterprises (DIE) Abroad as on end-March 2019 1.a. 1. Month and Year ODI made first time by your company Details as per previous FLA round Details	ODI -	Oversea	s Direct Investment ((10 <mark>%</mark> or more	equity ho	lding)						
none equity shares on the reference date.] 1. Direct Investment Abroad under Overseas Direct Investment (ODI) Scheme (10% or more equity holding) 1.a. No. of Direct Investment Enterprises (DIE) Abroad as on end-March 2019 1.a.1 Month and Year ODI made first time by your company Seial Name of the non-resident Country of non-resident Investor None: Please fill the below details to update and add/edit ODI and Press (Add OOI) button after filling all details None: Please fill the below details to update and add/edit ODI and Press (Add OOI) button after filling all details None: Please fill the below details to update and add/edit ODI and Press (Add OOI) button after filling all details None: Please fill the below details to update and add/edit ODI and Press (Add OOI) button after filling all details None: Please fill the below details to update and add/edit ODI and Press (Add OOI) button after filling all details None: Please fill the below details to update and add/edit ODI and Press (Add OOI) button after filling all details None: Please fill the below details to update and add/edit ODI and Press (Add OOI) button after filling all details None: Please fill the below details to update and add/edit ODI and Press (Add OOI) button after filling all details None: Please fill the below details to update and add/edit ODI and Press (Add OOI) button after filling all details None: Please fill the below details to update and add/edit ODI and Press (Add OOI) button after filling all details None: Please fill the below details to update and add/edit ODI and Press (Add OOI) button after filling all details None: Please fill the below details to update and add/edit ODI and Press (Add OOI) button after filling all details None: Please fill the below details to update and add/edit ODI and Press (Add OOI) button after filling all details None: Please fill the below details to update and add/edit ODI and Press (Add OOI) button after filling all details None: Please fill the below details to update and add/edit O	1. Equ	ity Cap	ital (PUC), Reserves a	and Surplus o	f Direct In	vestment Enter	rprise (DIE) Al	oroad (10 9	6 or more e	quity holding by	y India	n reporting company).
1.a. No. of Direct Investment Enterprises (DIE) Abroad as on end-March 2019 1.a. 1 Month and Year ODI made first time by your company -select- Enter Year 1.b. ODI Edit/View/Delete ODI Details Serial Name of the non-resident Country of non-resident Country of non-resident No No records found. No records found. No records found. Note: Please fill the below details to update and add/edit ODI and Press (Add ODI) button after filling all details Name of the DIE Country of DIE End-March 2018 End-March 2019 Item Amount in Foreign Currency (actual) End-March 2018 End-March 2019 1.a. 1 Reported Foreign Currency 3.1 Reported Foreign Currency -select- Amount in Foreign Currency (actual) End-March 2018 End-March 2019 3.4 Reserves and Surplus 3.5 Net Worth of DIE (Paid Up Capital of DIE) 3.6 Exchange rate in Rs per unit foreign currency* 3.7 Total Sales 3.7.1 of which Exports					our company,	reserves (excludin	g P and L Accour	t) and Profit a	and Loss Acco	unt of those DIEs in	each of	which your company hold 10% or
1.b. ODI Edit/View/Delete ODI Details Serial Name of the non-resident Company / Individual Name of the non-resident Name of the non-reside	1.	Direct I	nvestment Abroad unde	er Overseas Dire	ect Investm	ent (ODI) Schem	e (10% or more	equity hold	ing)			
The Details as per previous FLA round Serial No Details as per previous FLA round No Details as per previous FLA round No Details as per previous FLA round No Details as per current FLA round Name of the non-resident Company / Individual No records found. No records found. No records found. Note: Please fill the below details to update and add/edit ODI and Press (Add ODI) button after filling all details Name of the DIE Country of DIE End-March 2018 End-March 2018 End-March 2019 1.1 Reported Foreign Currency (actual) End-March 2018 End-March 2019 3.1 Reported Foreign Currency 3.2 Total Equity of DIE (Paid Up Capital of DIE) 3.3 Equity of DIE (Paid Up Capital of DIE) 3.4 Reserves and Surplus 3.5 Net Worth of DIE (= 3.2 + 3.4) 3.6 Exchange rate in Rs per unit foreign currency* 3.7 Total Sales 3.7.1 Of which Exports	1.a	No. of E	irect Investment Enterpr	rises (DIE) Abro	ad as on end	d-March 2019						
Details as per previous FLA round Details	1.a.1	Month	and Year ODI made first	time by your c	ompany		sel	ect	~			
Serial Name of the non-resident Company / Individual Name of the non-resident Company / Individual No records found. No records found. Note: Please fill the below details to update and add/edit ODI and Press (Add ODI) button after filling all details Name of the DIE Country of DIE End-March 2018 End-March 2019 Item Amount in Foreign Currency (actual) End-March 2018 End-March 2019 3.1 Reported Foreign Currency 3.2 Total Equity of DIE (Paid Up Capital of DIE) 3.3 Equity of DIE (Paid Up Capital of DIE) 3.4 Reserves and Surplus 3.5 Net Worth of DIE (= 3.2 + 3.4) 3.6 Exchange rate in Rs per unit foreign currency* 3.7 Total Sales 3.7.1 Of which Exports								E	nter Year			
Details as per previous FLA round Name of the non-resident Country of non-resident Company / Individual Country of non-resident Investor No records found.	1.b	ODI										
Name of the non-resident Company / Individual Investor No records found. No records found.	Edit/	/iew/Del	ete ODI Details									
No Company / Individual investor Company / Individual investor No records found. Note: Please fill the below details to update and add/edit ODI and Press (Add ODI) button after filling all details Name of the DIE Country of DIE End-March 2018 End-March 2018 End-March 2019 3.1 Reported Foreign Currency 3.2 Total Equity of DIE (Paid Up Capital of DIE) 3.3 Equity of DIE (Paid Up Capital of DIE) 3.4 Reserves and Surplus 3.4.1 Of which, Profit (+) and Loss (-) account balance 3.5 Net Worth of DIE (-3.2 + 3.4) 3.6 Exchange rate in Rs per unit foreign currency* 3.7 Total Sales 3.7.1 Of which Exports	Se	rial —					= Fine	5.1.1				
Note: Please fill the below details to update and add/edit ODI and Press (Add ODI) button after filling all details Name of the DIE	N	lo					Edit/View	Delete				-
Name of the DIE Country of DIE Country of DIE Bend-March 2018 Country of DIE Country of DIE End-March 2018 End-March 2018 End-March 2019 Sala Reported Foreign Currency Sala Equity of DIE (Paid Up Capital of DIE) Sala Equity of DIE held by you (at face value) 3.4 Reserves and Surplus 3.5 Net Worth of DIE (= 3.2 + 3.4) 3.6 Exchange rate in Rs per unit foreign currency* 3.7 Total Sales 3.7.1 Of which Exports				,		ı	No records found	l.				
Name of the DIE Country of DIE End-March 2018 End-March 2019 Item Amount in Foreign Currency (actual) End-March 2018 End-March 2019 3.1 Reported Foreign Currency 3.2 Total Equity of DIE (Paid Up Capital of DIE) 3.3 Equity of DIE held by you (at face value) 3.4 Reserves and Surplus 3.4.1 Of which, Profit (+) and Loss (-) account balance 3.5 Net Worth of DIE (= 3.2 + 3.4) 3.6 Exchange rate in Rs per unit foreign currency* 3.7 Total Sales 3.7.1 Of which Exports	Mot	to: Plane	a fill the helow details to u	undate and add	(adit ODI and	l Proce (Add ODI)	button after filli	ng all dataile				14 ≪ Þ> Þ1 5 ▼
Name of the DIE Country of DIE End-March 2018 End-March 2019 Amount in Foreign Currency (actual) End-March 2018 End-March 2018 End-March 2019 3.1 Reported Foreign Currency 3.2 Total Equity of DIE (Paid Up Capital of DIE) 3.3 Equity of DIE held by you (at face value) 3.4 Reserves and Surplus 3.4.1 Of which, Profit (+) and Loss (-) account balance 3.5 Net Worth of DIE (= 3.2 + 3.4) 3.6 Exchange rate in Rs per unit foreign currency* 3.7 Total Sales 3.7.1 Of which Exports	7101	e. r rease	The below details to t	paute una ada,	can obrane	Tress (Add ODI)	button arter niii	ng an actans				
Item Amount in Foreign Currency (actual) End-March 2018 End-March 2019 3.1 Reported Foreign Currency 3.2 Total Equity of DIE (Paid Up Capital of DIE) 3.3 Equity of DIE held by you (at face value) 3.4 Reserves and Surplus 3.4.1 Of which, Profit (+) and Loss (-) account balance 3.5 Net Worth of DIE (= 3.2 + 3.4) 3.6 Exchange rate in Rs per unit foreign currency* 3.7 Total Sales 3.7.1 Of which Exports	Nan	ne of the	DIE	Country	of DIE		Percentage	of Equity a	nd Participat	ing Preference s	hare ca	pital holding
Reported Foreign Currency (actual)							End-March	2018			End-	-March 2019
Item End-March 2018 End-March 2019 3.1 Reported Foreign Currency select 3.2 Total Equity of DIE (Paid Up Capital of DIE) 3.3 Equity of DIE held by you (at face value) 3.4 Reserves and Surplus 3.4.1 Of which, Profit (+) and Loss (-) account balance 3.5 Net Worth of DIE (= 3.2 + 3.4) 3.6 Exchange rate in Rs per unit foreign currency* 3.7 Total Sales 3.7.1 Of which Exports				select	~							
S.1 Reported Foreign Currency 3.2 Total Equity of DIE (Paid Up Capital of DIE) 3.3 Equity of DIE held by you (at face value) 3.4 Reserves and Surplus 3.4.1 Of which, Profit (+) and Loss (-) account balance 3.5 Net Worth of DIE (= 3.2 + 3.4) 3.6 Exchange rate in Rs per unit foreign currency* 3.7 Total Sales 3.7.1 Of which Exports									A	mount in Foreign	Curren	cy (actual)
3.2 Total Equity of DIE (Paid Up Capital of DIE) 3.3 Equity of DIE held by you (at face value) 3.4 Reserves and Surplus 3.4.1 Of which, Profit (+) and Loss (-) account balance 3.5 Net Worth of DIE (= 3.2 + 3.4) 3.6 Exchange rate in Rs per unit foreign currency* 3.7 Total Sales 3.7.1 Of which Exports	Item	1							End-March	2018		End-March 2019
3.3 Equity of DIE held by you (at face value) 3.4 Reserves and Surplus 3.4.1 Of which, Profit (+) and Loss (-) account balance 3.5 Net Worth of DIE (= 3.2 + 3.4) 3.6 Exchange rate in Rs per unit foreign currency* 3.7 Total Sales 3.7.1 Of which Exports	3.1	Report	ed Foreign Currency					select	<u></u>	<u> </u>		
3.4 Reserves and Surplus 3.4.1 Of which, Profit (+) and Loss (-) account balance 3.5 Net Worth of DIE (= 3.2 + 3.4) 3.6 Exchange rate in Rs per unit foreign currency* 3.7 Total Sales 3.7.1 Of which Exports	3.2	Total E	quity of DIE (Paid Up Ca	apital of DIE)								
3.4.1 Of which, Profit (+) and Loss (-) account balance 3.5 Net Worth of DIE (= 3.2 + 3.4) 3.6 Exchange rate in Rs per unit foreign currency* 3.7 Total Sales 3.7.1 Of which Exports	3.3	Equity	of DIE held by you (at fa	ace value)								
3.5 Net Worth of DIE (= 3.2 + 3.4) 3.6 Exchange rate in Rs per unit foreign currency* 3.7 Total Sales 3.7.1 Of which Exports	3.4	Reserv	es and Surplus									
(= 3.2 + 3.4) 3.6 Exchange rate in Rs per unit foreign currency* 3.7 Total Sales 3.7.1 Of which Exports		3.4.1 0	f which, Profit (+) and L	oss (-) accoun	t balance							
3.7 Total Sales 3.7.1 Of which Exports	3.5											
3.7.1 Of which Exports	3.6	Exchan	ge rate in Rs per unit fo	reign currency	*							
	3.7	Total S	ales								_	
		3.7.1 0	f which Exports									
	3.8		<u> </u>								_	

Please furnish here the market value of outstanding investments in DIE, made by your company under the ODI Scheme, in each of which your company hold 10% or more equity shares on the reference date.

3.8.1 Of which Imports

3.9 No. of Employees on Payroll

pe of Capital						Amoun	t in INR lakh
уре от Сарпаі					End	-March 2018	End-March 2019
0 Equity Capit							
(=1.1-1.2)							
1.1 Claims o	n Direct Investment Enterprise						
1.2 Liabilities to Direct Investment Enterprise (Reverse investment)							
2.0 Other Capital # (= 2.1 - 2.2)							
2.1 Claims o	n Direct Investment Enterprise						
2.2 Liabilities to Direct Investment Enterprise (Reverse investment)							
.0 Disinvestme	nts abroad during the year						
n, debentures, Non ated parties. DI – Direct Inve	-participating share capital, other a estment Abroad (Less than	ccounts receivable and payable	es etc.) of Indian reporti	ng company v			ating preference shares, (i.e. trade cn ding less than 10 per cent equity and
No. of Countr Scheme	es where your company holds	less than 10% equity shares	s in each under the O	DI			
D.							
וט ו							
DI it/View/Delete D	l Details						
it/View/Delete D	Details Details as per prev	ious FLA round	Edian G	Delet		Details	as per current FLA round
			- Edit/View	Delet	e		as per current FLA round y of non-resident investor
it/View/Delete D	Details as per prev		Edit/View No records found.	Delet	e		
t/View/Delete D Serial No	Details as per prev Country of non-re	sident investor	No records found.		2		y of non-resident investor
t/View/Delete D Serial No	Details as per prev	sident investor d/edit DI and Press (Add DI) b	No records found.	etails		Countr	y of non-resident investor
t/View/Delete D Serial No Serial No	Details as per prev Country of non-re	sident investor d/edit DI and Press (Add DI) b	No records found. Dutton after filling all descriptions of Equity	etails		Countr reference share cap	y of non-resident investor
it/View/Delete D Serial No Vote: Please fill th ountry of non-re-	Details as per prev Country of non-re	sident investor d/edit DI and Press (Add DI) b	No records found.	etails		Countr reference share cap	y of non-resident investor
t/View/Delete D Serial No lote: Please fill th	Details as per prev Country of non-re	sident investor d/edit DI and Press (Add DI) b	No records found. Dutton after filling all descriptions of Equity	etails		Countr reference share cap	y of non-resident investor
serial No Serial No lote: Please fill th bountry of non-re-	Details as per prev Country of non-re	sident investor d/edit DI and Press (Add DI) b	No records found. Dutton after filling all descriptions of Equity	etails		Countr reference share cap Er	y of non-resident investor
serial No Serial No Note: Please fill the country of non-research	Details as per prev Country of non-re	sident investor d/edit DI and Press (Add DI) b	No records found. Dutton after filling all descriptions of Equity	etails	ating P	Countr reference share cap Er	y of non-resident investor 14 <4 >> > 5
it/View/Delete D Serial No	Details as per prev Country of non-rei e below details to update and add sident DIE	sident investor d/edit DI and Press (Add DI) b	No records found. Dutton after filling all descriptions of Equity	etails	ating P	Countr reference share cap En	y of non-resident investor 14
str/View/Delete D Serial No Note: Please fill th country of non-reconselect ype of Capital 0 Equity Capita (= 1.1 - 1.2)	Details as per prev Country of non-rei e below details to update and add sident DIE	sident investor d/edit DI and Press (Add DI) b	No records found. Dutton after filling all descriptions of Equity	etails	ating P	Countr reference share cap En	y of non-resident investor 14
serial No Serial No Jote: Please fill th country of non-reseased: ype of Capital Capital Equity Capital 1.1 Claims of	Details as per prev Country of non-rei e below details to update and add sident DIE	sident investor d/edit DI and Press (Add DI) E End-	No records found. Dutton after filling all descriptions of Equity	etails	ating P	Countr reference share cap En	y of non-resident investor 14
serial No Serial No Note: Please fill th ountry of non-re- select ype of Capital Capital	Details as per prev Country of non-rei e below details to update and add sident DIE In Direct Investment Enterprise to Direct Investment Enterprise	sident investor d/edit DI and Press (Add DI) E End-	No records found. Dutton after filling all descriptions of Equity	etails	ating P	Countr reference share cap En	y of non-resident investor 14
serial No Serial No Jote: Please fill the puntry of non-reserved. Select	Details as per prev Country of non-rei e below details to update and add sident DIE In Direct Investment Enterprise to Direct Investment Enterprise	sident investor d/edit DI and Press (Add DI) E End-	No records found. Dutton after filling all descriptions of Equity	etails	ating P	Countr reference share cap En	y of non-resident investor 14
serial No Serial No Note: Please fill th ountry of non-re	Details as per prev Country of non-re- Country of non-re- e below details to update and add sident DIE In Direct Investment Enterprise s to Direct Investment Enterprise #	d/edit DI and Press (Add DI) b End-	No records found. Dutton after filling all descriptions of Equity	etails	ating P	Countr reference share cap En	y of non-resident investor 14

	ures, Non-	2.1 & 2.2 of block-1.b ODI and 2.b DI of Section IV includes all other participating share capital, other accounts receivable and payable				
. PI - Portfo	olio Inve	estment Abroad				
Please furnish	h here the	e market value of outstanding investments in non-resident enterpr	rises, other than those m	ade under ODI schen	ne reported in Block 2.b.1	
3.a No of o	countrie	es in which your company has made Portfolio investment				
3.b PI						
Edit/View/D	Delete PI	Details				
Serial I	No	Details as per previous FLA round	- Edit/View	Delete	Details a	s per current FLA round
Seliai i	140	Country of non-resident investor	Edit/ view	Delete	Country	of non-resident investor
Note: Please Country of D		pelow details to update and add/edit PI and Press (Add PI) but select	tton after filling all det	nils		
Portfolio Ir	nvestme	ents			Amount	in INR lakh
				En	d-March 2018	End-March 2019
	·	ties (at Market Values)				
2.0 Debt		es				
(= 2.1	1 + 2.2)					
,		arket Instruments (original maturity upto 1 year)				
2.1 M	Money Ma	arket Instruments (original maturity upto 1 year) d other Instruments (original maturity more than 1 year)				
2.1 M 2.2 Bo	Money Ma					
2.1 M 2.2 Bo 3.0 Dising	Money Manager Money Manager Ma	d other Instruments (original maturity more than 1 year))	restment.		Add PI
2.1 M 2.2 Bo 3.0 Disim Please click I. Other Inve	Joney M. Sonds an Nestmen k "Add Pl" restmen	d other Instruments (original maturity more than 1 year) hts in India during the year to save the details of above investor and to fill the details of t (Outstanding Claims on Foreign Unrelated Parties))	vestment.	Amount in	
2.1 M 2.2 Bo 3.0 Disim Please click Other Inve	Money M. Bonds an Bonds a	d other Instruments (original maturity more than 1 year) Ints in India during the year To save the details of above investor and to fill the details of the (Outstanding Claims on Foreign Unrelated Parties) Regory that includes all financial claims not considered as direct in)		Amount in	
2.1 M 2.2 Bi 3.0 Disim Please click Other Inve	Money Manager	d other Instruments (original maturity more than 1 year) Ints in India during the year To save the details of above investor and to fill the details of the (Outstanding Claims on Foreign Unrelated Parties) Regory that includes all financial claims not considered as direct in)			INR lakh
2.1 M 2.2 Bit 3.0 Disim Please click I. Other Inve Other Inve 1.1 Tradi	Money Manager	d other Instruments (original maturity more than 1 year) hats in India during the year * to save the details of above investor and to fill the details of the (Outstanding Claims on Foreign Unrelated Parties) tegory that includes all financial claims not considered as direct in (Outstanding Claims on Foreign Unrelated Parties))			INR lakh
2.1 M 2.2 Bi 3.0 Disim Please click Other Inve 1.1 Trade 1.2 Loan 1.3 Curre	Money	d other Instruments (original maturity more than 1 year) hts in India during the year to save the details of above investor and to fill the details of t (Outstanding Claims on Foreign Unrelated Parties) tegory that includes all financial claims not considered as direct in (Outstanding Claims on Foreign Unrelated Parties))			INR lakh
2.1 M 2.2 Bi 3.0 Disim Please click Other Inve 1.1 Trade 1.2 Loan 1.3 Curre	Money	d other Instruments (original maturity more than 1 year) hats in India during the year * to save the details of above investor and to fill the details of the (Outstanding Claims on Foreign Unrelated Parties) tegory that includes all financial claims not considered as direct in (Outstanding Claims on Foreign Unrelated Parties))			INR lakh

FLA Form – Section V

ariation report								
	Previous FLA round Current FLA round Percentage Variation (Amount in INR lakh) (Amount in INR lakh)							
Description of Item	End-March 2018	End-March 2018	End-March 2019	previous round	current round	Please confirm [Yes/No]. If (No), Go back and modify		
	1	2	3	(4) = [(2) / (1) - 1] * 100	(5) = [(3) / (2) - 1] * 100			
Paid up capital (<u>Section II</u> - item 1.0)						○ Yes ○ No		
Net worth (<u>Section II</u> - item 4.3)						○ Yes ○ No		
Total sales (<u>Section II</u> - item 5.3)						○ Yes ○ No		
Total Purchase (<u>Section II</u> - item 5.6)						○ Yes ○ No		
Other investment (Liabilites) (<u>Section III</u> - item 4.5)						○ Yes ○ No		
Other investment (Assets) (<u>Section IV</u> - item 4.5)						○ Yes ○ No		
Declaration								
"I hereby declare that the provi		nis return is true, com	pplete and correct. Th	ese submissions are made i	in compliance to the	Confirm		

3. FLAIR FORM FOR AIF USER

neruniii						
Reporting Year						
	Section-I					
Name of Reporting entity (Note 1)						
Registration number of entity (Note 1)						
Contact person's Mobile no.						
Contact person's Tel. no.						
Contact person's email id						
Type of Investment vehicle (in terms of investment received)	Alternate Investment Fund - II					
	Name of Reporting entity (Note 1) Registration number of entity (Note 1) Contact person's Mobile no. Contact person's Tel. no. Contact person's email id	Name of Reporting entity (Note 1) Registration number of entity (Note 1) Contact person's Mobile no. Contact person's Tel. no. Contact person's email id				

Section-II (Financial particulars of Indian Entity)		
	Amount in INR Lakh	
	End-March PY	End-March CY
1 Total Corpus fund of your Entity	()	, ,
2 Profit (+)/Loss (-)of your Entity (After tax)		

Section-III (Foreign Liability)				
Investment by a person resident outside India in an AIF/Investment V	ehicle			
	0.1	<u> </u>	1 1 6 11 6 11 1	
1 Type of Investment vehicle (in terms of investment received)			icle from the following	arop aown menu
	Real estate Inves			
	Infrastructure In			
	Alternate Investr	nent Fund - I		
	Alternate Investr	nent Fund-II		
	Alternate Investr			
	Others			
2 Country of foreign investor	Country-drop down option			
	End-March PY	End-March CY		
3 No. of foreign investors in the Country				
4 Number of units issued to Foreign Investors				
5 Total inflow from the foreign investors (in INR lakh)				
6 Market value of the outstanding foreign liability (in INR lakh)				
	Amount in INR Lakh			
	April - March PY	April - March CY		
7 Sale/redemption of units from the foreign Investors				

						'To add another country''	
				End-March PY	End-March CY		
8	Foreign P	ortfolio	nvestment in your entity (at market value)		/**		
9	Any other	outstan	ding foreign liability				
			Section-IV Foreign Asset				
Δ.	Overseas		ment by Venture Capital Fund (VCF) / Alternate	Investment Fund (All	=)		
•	070,000		Equity/Equity linked instrument)	mi ostmoner and (200			
1	Country	of Overe	eas Investment	Country-drop down option			
	Country	// O V C 1 3	cus investment	орион			
				Amount	in INR Lakh		
				End-March PY	End-March CY		
2	Total rem	ittance f	or the investment abroad				
3	Market va	lue of th	e outstanding				
				Amount in INR Lakh			
4	Sale/Disir	nvestme	nt by your entity	April - March PY	April - March CY		
				'Press Add to Save	the record" and/or	"To add another country"	

(Other than e	quity instrument)				
1 Country of Overseas Investment	Country-drop down option				
	Amount ii	Amount in INR Lakh			
	End-March PY	End-March CY			
2 Total remittance for the investment abroad					
3 Market value of the outstanding					
	Amount i				
	A pril - March PY	April - March CY			
4 Sale/redemption of units from the investment made ab	road				
	'Press Add to Save the record" and/or "To add another country				
	End-March PY	End-March CY			
5 Any other outstanding foreign Assets of your entity					